

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4056-4064/1999

MINERAL AREA DEVELOPMENT AUTHORITY ETC.

Appellant(s)

VERSUS

M/S STEEL AUTHORITY OF INDIA & ORS.

Respondent(s)

[TO GO BEFORE THREE HON'BLE JUDGES] [FOR DIRECTIONS]

WITH C.A.Nos. 4710-4721/1999, 4722-4724/1999, 7938/2019, 7936/2019,
7937/2019 and 1883/2006

Date : 20-03-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Tapesh Kumar Singh, Sr. Adv.
Ms. Sansriti Pathak, AOR
Mr. Eklavya Dwivedi, Adv.
Mr. Aditya Pratap Singh, Adv.
Mr. Amarjeet Gupta, Adv.

Mr. Rajiv Shankar Dwivedi, Adv.
Mr. Kumar Anurag Singh, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.
Mr. Shantanu Sagar, AOR

Ms. Vanita Bhargava, Adv.
Mrs. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Ms. Nandita Chauhan, Adv.
Ms. Tijil Thakur, Adv.
For M/S. Khaitan & Co., AOR

Mr. K.M.Nataraj, ASG
Mr. Sharath Narayan Nambiar, Adv.
Mrs. Kirti Renu Mishra, AOR

For Respondent(s) :

Mr. Tushar Mehta, Solicitor General
Mr. Sunil Kumar Jain, AOR
Mr. Kaushik Choudhury, Adv.
Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.
Mr. Naman Jain, Adv.
Mr. Saksham Garg, Adv.
Mr. Jyotirmoy Chatterjee, Adv.

Mr. Tushar Mehta, SG
Mr. Uddyam Mukherjee, AOR
Mr. Swapnil Pattanayak, Adv.
Mr. Agnibha Chatterjee, Adv.

Mr. Tushar Mehta, SG
Mr. Shibashish Misra, AOR
Mr. Manav Sabharwal, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Tapes Kumar Singh, Sr. Adv.
Ms. Sansriti Pathak, AOR
Mr. Eklavya Dwivedi, Adv.
Mr. Aditya Pratap Singh, Adv.
Mr. Amarjeet Gupta, Adv.

Mr. Gopal Subramaniam, Sr. Adv.
Ms. Ritika Gambhir Kohli, AOR
Mr. Dhananjaya Mishra, Adv.
Mr. Ayush Agrawal, Adv.
Mr. Varun Mishra, Adv.
Mr. Pavan Bhushan, Adv.
Mr. Amrithesh Mohanty, Adv.
Ms. Rashi Mangal, Adv.
Mr. Navneet Dogra, Adv.
Mr. Ayan Rai, Adv.
Ms. Kritika Khurana, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Gopal Jain, Sr. Adv.
Ms. Nandini Gore, Adv.
Mr. Ajay Aggarwal, Adv.
Ms. Sonia Nigam, Adv.
Ms. Tahira Karanjawala, Adv.
Mr. Akhil Abraham Roy, Adv.
Mr. Arjun Singh Surjewala, Adv.
Mr. Mohammad Shahyan Khan, Adv.
Ms. Manvi Rastogi, Adv.
Mr. M. Shahyan Khan, Adv.
Mrs. Manik Karanjawala, AOR

Mr. Arvind P Datar, Sr. Adv.
Mr. Ramesh Singh, Sr. Adv.
Mr. P. S. Sudheer, AOR
Mr. Venugopal Mahapatra, Adv.
Mr. Ritesh Patnaik, Adv.
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Mr. Jai Govind M J, Adv.

Mr. Pitambar Acharya, AG, Odisha
Mr. K.M.Nataraj, ASG
Mr. Subhasish Mohanty, AOR

Mr. Ajay Aggarwal, Adv.
Mr. Adarsh Aggarwal, Adv.
Mr. Rajan Narain, AOR

Mr. Syed Shahid Hussain Rizvi, AOR
Mr. Zeeshan Rizvi, Adv.

Ms. Punam Kumari, AOR

Mr. Rakesh K. Sharma, AOR

Mr. V. K. Verma, AOR

Ms. Manjula Gupta, AOR

Mr. Prem Sunder Jha, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala,, Adv.
Mr. Ankur Saigal, Adv.
Mr. M.s. Ananth, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. E. C. Agrawala, AOR

Mr. Kedar Nath Tripathy, AOR
Mr. Aditya Narayan Tripathy, Adv.

Ms. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Ms. Nandita Chauhan, Adv.
Ms. Tijil Thakur, Adv.
For M/S. Khaitan & Co., AOR

Mr. Sarthak Sharma, Adv.
For M/S. Ars Associates, AOR

Mr. Praveen Kumar, AOR

Mr. S. S. Shroff, AOR

Mr. Gaurav Kejriwal, AOR
Mr. Anmoldeep Singh, Adv.
Mr. Happy Chaubey, Adv.
Mr. Vijay Jain, Adv.

Mr. Rajiv Shanker Dvivedi, Standing Counsel, Adv.
Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Abhish Kumar, AOR

Mr. Parijat Kishore, AOR

Mr. Gopal Prasad, AOR

Mr. Shibashish Misra, AOR

Mr. Gurmeet Singh Makker, AOR

Ms. Anuradha Dutt, Adv.
Mr. Haaris Fazili, Adv.
Mr. Kunal Dutt, Adv.
Mr. Yash Mittal, Adv.
Mr. Raghav Dutt, Adv.
Ms. B. Vijayalakshmi Menon, AOR

M/S. Chambers Of Kartik Seth, AOR

Mr. K. R. Sasiprabhu, AOR

Mr. Kumar Visalaksh, Adv.
Mr. Rahul Khurana, Adv.
Mr. Udit Jain, Adv.
Mr. Pranav Bansal, Adv.
Mr. Abhishek Vikas, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala,, Adv.
Mr. Ankur Saigal, Adv.
Mr. M.s. Ananth, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. E. C. Agrawala, AOR

Mr. Samyak Jain, Adv.
Mr. Gaurav Sharma, Adv.
For M/S. Trilegal Advocates On Record, AOR

Mr. Rajat Mittal, AOR

Mr. Vivek Sharma, AOR
Dr. Vijay Kumar Sharma, Adv.

Mr. Anand Varma, AOR
Ms. Apoorva Pandey, Adv.
Ms. Adyasha Nanda, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 3rd April, 2025 for directions at 10.30 a.m.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER